

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 912-913 of 2019**

**IN THE MATTER OF:**

**Anamika Singh & Ors.**

**...Appellants**

**Versus**

**Shinhan Bank & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ritesh Agrawal, Mr. Teejas Bhatia and Mr. Ashwarya,  
Advocates**

**For Respondent: Mr. Abhishek Puri and Mr. V. Siddharth, Advocates for  
Respondent No. 1.  
Mr. Davesh Bhatia and Mr. Saurabh Kumar, Advocates for  
Respondent No. 2.**

**O R D E R**

**11.02.2020** Heard learned counsel for both the sides. Parties may file brief  
Written Submission(s) not more than three pages by 17<sup>th</sup> February, 2020.

**Reserved for Judgment.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice A.B. Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)